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Title : Need to restore the monthly quota of supply of kerosene to Kerala.

SHRI KODIKKUNNIL SURESH (MAVELIKKARA): I would like to bring to the notice of the Union Government a very important matter which is adversely affecting the Below Poverty Line families and fishermen in Kerala.

The distribution of kerosene through the ration shops has come to a standstill in Kerala. The depots have been given the direction that they should not stock kerosene till further directions from the Government. The reason for the crisis is the Central Government's decision to cut short the supply of kerosene to the State from this month. This is the second time in the last 10 months that the Centre has reduced the kerosene quota of the State. Kerala was getting a quota of 15,960 kl of kerosene from the Center which has been reduced to 10, 016 kl. This move has adversely affected lakhs of below poverty line families, fishermen and those covered under the Antyodaya Anna Yojana who are dependent upon kerosene for cooking, lighting and running fishing boats.

I, therefore, urge upon the Central Government to reconsider this decision and restore the monthly quota of kerosene to Kerala with immediate effect keeping in view the interests of BPL families and fishermen of Kerala.